

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

STARRED QUESTION NO:255
ANSWERED ON:05.12.2002
COOPERATION WITH NCC BY STATES
CHELLAMELLA SUGUNA KUMARI

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government are aware that some State Governments are not cooperating in the National Cadet Corps (NCC) activities;
- (b) if so, the names of the States which are not cooperating with the NCC movement; and
- (c) the steps being taken by the Government to ensure that all States fall in line and help in activities of NCC?

Answer

MINISTER OF DEFENCE (SHRI GEORGE FERNANDES)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 255 FOR 5.12.2002

State and Union Territory Administrations also provide finances, manpower etc. for the conduct of NCC. A statement showing financial support to NCC by State Governments and Union Territory Administrations is at Appendix-`A`.

As per the approved Peace Establishment, the State Governments/Union Territory Administrations have to provide civilian manpower to NCC in the form of Accountants, Clerks, Drivers, Chowkidars, Safaiwalas and Lascars. Against the total authorised strength of 15,114 civilian employees, 11,200 civilian employees have been provided by the State Governments/Union Territory Administrations.

On the issue of financial support and deficiency of civilian State Government employees in NCC, Defence Secretary had written to the Chief Secretaries of all the States/Union Territory Administrations on 15.12.2000. Also, the State Government Representatives were impressed upon to provide full support to the NCC activities during the 15th Joint State Representatives and Deputy Director Generals Conference of NCC, held on 12.6.2002 under the Chairmanship of Hon`ble Raksha Rajya Mantri.

APPENDIX - AREFERRED TO IN THE STATEMENT GIVEN IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STAR QUESTION NO. 255 FOR 5.12.2002

Position on financial support to NCC by State Governments and Union Territory Administrations

Sl.No. Name of State/UT % of allotment against the projected demand of funds by NCC Directorates

1. Andhra Pradesh	84
2. Arunachal Pradesh	55
3. Assam	36
4. Manipur	82
5. Meghalaya	30
6. Mizoram	90

7 Nagaland	74
8. Tripura	36
9. Bihar	89
10. Jharkhand	85
11. Delhi	100
12. Gujarat	87
13. Daman & Diu (including Dadra Nagar Haveli)	22
14. Jammu & Kashmir	93
15. Karnataka	72
16. Goa	17
17. Kerala (including Lakshadweep)	64
18. Madhya Pradesh (including Chhattisgarh)	78
19. Maharashtra	81
20. Orissa	55
21. Punjab	78
22. Haryana	77
23. Himachal Pradesh	42
24. Chandigarh	100
25. Rajasthan	77
26. Tamil Nadu	100
27. Andaman & Nicobar	75
28. Pondichery	100
29. Uttar Pradesh	96
30. Uttarakhand	97
31. West Bengal	82
32. Sikkim	71

Average 80%